

12.00 NOON

PAPERS LAID ON THE TABLE

- I. Annual Report and Accounts (2005-06) of the RITES Ltd. New Delhi and related papers.**
- II. Annual Report and Accounts (2005-06) of the IRCTC, New Delhi and related papers.**
- III. Six*h Annual Report and Accounts (2005-06) of the RAILTEL Corporation of India Ltd, New Delhi and related papers.**

The Minister of State in the Ministry of RAILWAYS (SHRI R. VELU): Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

- I. (a) Annual Report and Accounts of the. RITES Limited, New Delhi, for the year 2005-06, togetherwith the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 5087/06]

- I (a) Annual Report and Accounts of the Indian Railway Catering and Tourism Corporation Limited (IRCTC), New Delhi,forthe year 2005-06, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 5083/06]

- III (a) Sixth Annua! Report and Accounts of the Raitel Corporation of India Limited, New Delhi, for the year 2005-06, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor Genera! of India thereon.

- '(b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 5089/06]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANTI LAL BHURIA): Sir, I lay on the Table:—

Acopy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture Research and Education) Notification No. 5-29/2005-CAU dated the 15th July, 2006, regarding the First Amendment of Statutes of Central Agricultural University, Imphal, under sub-section 2 of section 43 of the Central Agricultural University Act, 1992. [Placed in Library. See No. L.T. 5033/06]

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON LABOUR**

श्री रुद्रनारायण पाणि (उड़ीसा) : महोदय, मैं "शिशु (संशोधन) विधेयक, 2006" और "राष्ट्रीय जूट बोर्ड विधेयक, 2006" के संबंध में विभाग-संबंधित श्रम संबंधी संसदीय स्थायी समिति के क्रमशः सोलहवें और सत्रहवें प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Mr. Chairman, Sir, I beg to announce that the Government Business in this House for the week commencing 27th November, 2006, will consist of:—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of the Central Institute of English and Foreign Languages University Bill, 2006.
3. Discussion on the Report entitled "The State of Panchayats—A Mid-Term Review and Appraisal."
4. Consideration and passing of the Jalianwala Bagh National Memorial (Amendment) Bill, 2006, after it is passed by Lok Sabha.